

licensed for Ferro-Manganese production, their licensed capacity, installed capacity and actual production during 1966-67 is laid on the Table of the House. [Placed in Library. See No. LT-707[68.]

- (b) No, Sir.
- (c) Does not arise.

Import of Banned Items

6003. SHRI C. C. DESAI:
 SHRI H. AJMAL KHAN:
 SHRI D. N. DEB:
 SHRI D. AMAT:
 SHRI N. SHIVAPPA:

Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware that the following banned items are still being imported in the garb of entitlement licence or export incentive:

- (i) Camphor,
- (ii) Polyurathene foam,
- (iii) Ball Bearings,
- (iv) Machine Tools;

(b) if so, whether any prosecution has been launched against the importers of such items; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) The import of Chamhor and Polyurathene foam is ordinarily not allowed but in special cases of actual users, the import has been allowed on the recommendations of the technical authorities concerned with the development of the industry. The import of these items has also been allowed under the erstwhile Export Promotion Scheme against the export of certain items. A report regarding excessive import of Camphor by a firm was received and on investigation it was found that the licence was issued to the firm for import of Camphor along with other

items for the manufacture of twist drills taps on the recommendations of the technical authorities but the firm apparently imported a quantity in excess of their actual requirements. As such action was taken to allow the firm to retain only the quantity actually required by them and the balance was transferred to STC for distribution to other actual users. The import of Polyurathene foam has been allowed against travel goods foot wear and leathr travel goods under the erstwhile special export promotion scheme for finished leather and leather manufactures. The import of ball bearings and machine tools of certain types is allowed to actual users.

(b) and (c). No, Sir. No violation of the Import Trade Control Regulations has come to the notice of Government so far as the above mentioned itms are concerned.

Integral Coach Factory Perambur

6004. SHRI KIRUTTINAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the productions in the Integral Coach Factory at Perambur has increased as compared to production in 1960; and

(b) if so, the details thereof ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes.

(b) During 1960-61, the Integral Coach Factory delivered 266 coach shells (to be furnished by the Railways) and 194 fully furnished Broad Gauge coaches to the Railways. But during the year 1967-68 upto February 1968, that is in a period of eleven months, 629 fully furnished coaches, comprising 402 Broad Gauge and 227 Metre gauge coaches were delivered to the Railways.